**अध्यक्ष महोदय** : आपको उसकी सूचना पहुंचाई जाएगी ।

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RE: SECRET SESSION

**Dr. L. M. Singhvi** (Jodhpur): Mr. Speaker, I had suggested that this House go into a secret sitting to consider the National Emergency. I understand that a large number of Opposition leaders also concurred in the view. Although the Prime Minister earlier said that this was not the opportune time for this purpose, I understand the Minister for Parliamentary Affairs had undertaken or indicated that he would convey this to the Government and convey to us the decision of the Government finally on this matter.

**The Prime Minister and Minister of External Affairs, Defence and Atomic Energy (Shri Jawaharlal Nehru):** Sir, I received a request to that effect from some Members. I gave careful consideration to it. I think that, at the present moment, it would not be desirable to have a secret session. If it is desirable in future, I shall make my submission to you. The issues before the House are of high interest to the whole country. Right at the beginning to ask for a secret session would have a bad effect on the country. I am sure hon. Members would agree.

**Mr. Speaker:** He may kindly move the Resolutions also.

**Shri Jawaharlal Nehru:** There are two Resolutions standing to my name. I should like your guidance as to whether I should take them together.

**Mr. Speaker:** They might be moved one after the other. Both would be placed before the House. He can make one speech. Discussion also would be simultaneous.

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**12.25 hrs.**

RESOLUTIONS RE: PROCLAMATION OF EMERGENCY AND AGGRESSION BY CHINA

**The Prime Minister and Minister of External Affairs, Defence and Atomic Energy (Shri Jawaharlal Nehru):** Mr. Speaker, Sir, I beg to move:

> "This House approves the Proclamation of Emergency issued by the President on the 26th of October, 1962, under clause (1) of article 352 of the Constitution."

**Mr. Speaker:** I shall place it before the House.

Resolution moved:

> "This House approves the Proclamation of Emergency issued by the President on the 26th of October, 1962, under clause (1) of article 352 of the Constitution."

The hon. Prime Minister may move the other resolution also.

**Shri Jawaharlal Nehru:** I beg to move:

> "This House notes with deep regret that in spite of the uniform gestures of goodwill and friendship by India towards the People's Government of China on the basis of recognition of each other's independence, non-aggression and non-interference, and peaceful coexistence, China has betrayed this goodwill and friendship and the principles of Panchsheel which had been agreed to between the two countries and has committed aggression and initiated a massive invasion of India by her armed forces.
>
> This House places on record its high appreciation of the valiant struggle of men and officers of our armed forces while defending our frontiers....